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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 345 of 2018 in C.P. No. 195/NCLT/AHM/2017

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.06.2020**

Name of the Company:

Sanjay Bhagwanji Attara

V/s.

Komoline Aerospace Ltd. & Ors.

Section:

Section 241-242 & 244 of the Companies Act 2013.

ORDER

(Through video conferencing)


Learned Counsel Ms. Appurva Vakil appears for the Petitioner.

Learned Counsel Mr. Pavan Godiawala appears for the Respondent.

We direct the parties to complete the pleadings within two weeks, if not completed.

Matter to appear for physical hearing on 25.08.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 17th day of June, 2020.

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